

Name of the corporate debtor: SR DIGITAL TV & BROADBAND PRIVATE LIMITED

CIN :U64201MP2014PTC033397

Date of commencement of CIRP 25-09-2024

List of creditors as on: 22-10-2024 (Version 1)

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	-	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	2,13,60,781	1	2,13,60,781	0	0	0	Annexure-I	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	-	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	-	NIL
7	Operational creditors (Government Dues)	1	1,26,47,45,936	1	1,26,47,45,936	0	0	0	Annexure-II	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	-	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	-	NIL
Total		2	1,28,61,06,717	2	1,28,61,06,717	0	0	0	-	NIL

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.